

TA-2 of 1996

Shri B. B. Datta - Applicant

The T-A is adjourned to  
30.1.96 for further orders

3/2/96  
25/1

Shri. N. K. Lal..... Registrar.

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Let notices be issued to the applicant as well as  
respondents, fixing 18.3.96.

( N. K. Lal )  
Registrar

3/18.3.96.

Adjourned to 26/3/96.

Subv.  
18/3/96  
SOT

4/26.3.96

Shri. M. L. Paswan, Registrar Incharge.

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The office is directed to issue notice to the  
applicant as well as respondents, fixing 16.04.96 for  
appearance.

( M. L. Paswan )  
Registrar I/C

5/9.7.96

Shri M.L.Paswan, Registrar I/c

Nobody is present on behalf of either  
side. Notices have already been issued to both the  
parties. Let the case be fixed for appearance of  
the parties on 31.7.96.

( M.L.Paswan )  
Registrar I/C

SKS

Notice Issued  
on 4/4/96  
by  
PKL

5/18.4.96

Shri. M. L. Paswan, Registrar Incharge.

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Notices have been issued to both the parties for appearance but, no-body on behalf of the parties has appeared. Put up on 15.5.96 for appearance.

PKL

( M. L. Paswan )  
Registrar I/C

6/15.5.96

Shri. M. L. Paswan, Registrar Incharge

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Nobody is present on behalf of either of the parties. Let 9.7.96 be fixed for appearance of the parties.

PKL

( M. L. Paswan )  
Registrar I/C

7/9.7.96

Shri M.L.Paswan, Registrar I/c

Nobody is present on behalf of either party. Notices have already been issued to both the parties. Let the case be fixed on 31.7.96 for appearance of the parties.

SKS

( M.L.Paswan )  
Registrar I/c

8/7.8.96

Shri M.L.Paswan, Registrar I/c

Nobody is present on behalf of either party. Notices have already been issued to both parties. Let the case be fixed on 6.9.96 for appearance of both the parties.

SKS

( M.L.Paswan )  
Registrar I/c

T. A.-2/96

9/9.1.1997

None for the parties. Notices have already been issued to both the parties for their appearance but they have not appeared so far. However, let the case be fixed on 24.2.1997 for appearance of both the parties.

MPS.

( M.L.Paswan )  
Registrar I/c

10/24.2.1997

None for the parties. W/s has not been filed as yet. Put up on 20.3.1997 for appearance of both the parties and filing W/s.

MPS.

( S.P.Sinha )  
Dy.Registrar I/c

11/20.3.1997

None for the parties. W/s has not yet been filed. Put up on 2.5.1997 for filing W/s and appearance of both the parties.

MPS.

( S.P.Sinha )  
Dy.Registrar I/c

12/2.5.1997

None for the parties. No W/s has yet been filed. Put up on 3.6.1997 for W/s and appearance of both the parties.

MPS.

( S.P.Sinha )  
Dy.Registrar I/c

13/3.6.1997

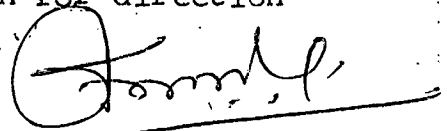
None for the parties. No W/s has yet been filed. Put up on 15.7.1997 for filing W/s as a last chance.

MPS

( S.P.Sinha )  
Dy.Registrar I/c

14/15.7.1997

None for the parties. W/s has not yet been filed though sufficient time was given therefore. In the circumstances, let it be listed before the Hon'ble Bench for direction On 4.8.1997.



( S.P. Sinha )  
Dy. Registrar I/c

MPS.

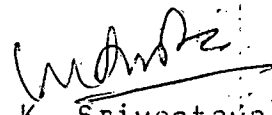
15./ 4.8.97. W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder, if any, may be filed within two weeks thereafter. List it on 24.9.97 for direction.

/CBS/

(V.N. Mehrotra)  
Vice-chairman

16./ 24.9.97. Since Bench is not available today, the case is adjourned to 17.11.97 for direction.

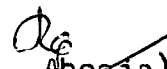
/CBS/




(V.K. Srivastava)  
Dy. Registrar.

17./ 17.11.97. W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 27.1.98 for direction.

/CBS/



(R.K. Ahooja)  
Member (A)




(V.N. Mehrotra)  
Vice-chairman

T.A. 2/96

18/27.01.98 The record indicates that counter-affidavit has already been filed in this case on behalf of respondent no.3, General Manager, N.E.F. Railway. The applicant may file rejoinder within four weeks.


List for direction on 02.04.1998.

SKJ

  
(V.N. Mehrotra)  
Vice-Chairman

19./ 2.4.98. Rejoinder not filed so far. Four weeks further time is allowed for the same. List it on 3.7.98 for direction.

/CBS/


  
(V.N. Mehrotra)  
Vice-chairman

20/03.07.98


None for the applicant.

List on 10.08.1998 for direction.

SKJ

  
(L. R. K. Prasad)  
Member (A)

21/10.8.1998 None for the applicant. Rejoinder not filed so far though sufficient time allowed. List for hearing on 26.10.1998 with the name of Shri A. B. Ojha, learned counsel.

  
( V. N. Mehrotra )  
Vice-Chairman

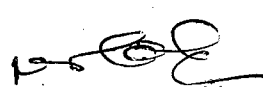
MPS.

22/26.10.98

None for the parties.

List on 11.01.1999 for hearing.

SKJ

  
(L. R. K. Prasad)  
Member (A)

TA-2/96

23/11.1.1999 . . . List it for hearing on 22.2.1999.

MES.

(Lakshman Jha)  
Member (J)

24/22.02.99 List on 26.04.1999 for hearing.

SKJ

(Lakshman Jha)  
Member (J)

25/26.04.99 List it on 01.06.1999 for hearing.

SKJ

(Lakshman Jha)  
Member (J)

(L.R.K. Prasad)  
Member (A)

26/1.6.99 None for the parties.

List it for hearing on 10.8.99 .

AKJ

(LAKSHMAN JHA)  
MEMBER (J)

(L.R.K. PRASAD)  
(MEMBER (A)

27/10.8.99 None for the parties.

List it for hearing on 21.9.99 .

AKJ

(L.JHA)  
MEMBER (J)

(L.R.K. PRASAD)  
MEMBER (A)

28/21.9.99 None for the parties. List it on

25.11.99 for hearing.

SKS

(Lakshman Jha)  
Member (J)

(L.R.K. Prasad)  
Member (A)

T.A.-2/96

29/25.11.1999

List it for hearing on 12.1.2000.

MFS.

( Lakshman Jha )  
Member (J)

( L. R. K. Prasad )  
Member (A)

30/12.1.2000

For want of time, list it for hearing  
on 15.2.2000.

SKS

( L. Hmingliana )  
Member (A)

( S. Narayan )  
Vice-Chairman

31/15.2.2000

For want of time, list it for hearing  
on 6.4.2000.

MFS.

( L. Hmingliana )  
Member (A)

( S. Narayan )  
Vice-Chairman

32./ 6.4.2000.

For want of time, hearing is adjourned to  
25.4.2000 for hearing.

/CBS/

( L. R. K. PRASAD )  
MEMBER (A)

( S. NARAYAN )  
VICE-CHAIRMAN

33./ 25.4.2000.

None appears on the either side. Let it be listed  
again on 19.5.2000 for hearing. In case nobody turns up  
even on the next date, this case will be dismissed for  
default.

/CBS/

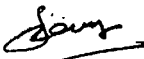
( L. R. K. PRASAD )  
MEMBER (A)

( S. NARAYAN )  
VICE-CHAIRMAN

34/19.05.2000 : None appears on behalf of the applicant.

In terms of the order dated 25.04.2000, this OA is  
dismissed for default.

SKJ (L.R.K.Prasad)/M(A)

  
(S.Narayan)/V.C.